

**IN THE COURT OF PRINCIPAL CIVIL JUDGE, BENGALURU**  
**RURAL DISTRICT, BENGALURU**

**CAUSE LIST DATED 03.07.2021**

<b>II Session</b> 2.45 PM to 5.45 PM	
<b>SL. NO.</b>	<b>NOTICE</b>
1.	EX. 13/2021
<b>HEARING</b>	
2.	O.S. 1369/2007
3.	O.S. 19712007
4.	O.S. 99/2008
5.	O.S. 945/2008
<b>DEFENDANT EVIDENCE</b>	
6.	O.S. 1101/2008
7.	O.S. 751/2010
8.	O.S. 683/2011
9.	O.S. 787/2013
10.	EX. 6/2018
<b>ARGUMENTS</b>	
11.	O.S. 685/2008
12.	O.S. 763/2008
13.	O.S. 789/2008
14.	O.S. 1099/2009
15.	O.S. 795/2012

Sd/-  
I/c Prl. Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

NOTE: 1. All advocates are requested to strictly follow SOP dated 21.05.2021 issued by Hon'ble High Court of Karnataka.

2. P.O. is on training on morning session, therefore cases will be posted to afternoon session.

**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE,**  
**BENGALURU RURAL DISTRICT, BENGALURU**  
**CAUSE LIST DATED: 03.07.2021**  
**IST SESSION P.O IS ON TRAINING**

<b>IIND SESSION AT 2.45 P.M</b>	
<b>SL.NO.</b>	<b>SUMMONS</b>
1	O.S. 1310/2007
2	O.S. 1340/2019
3	O.S. 1341/2019
4	O.S. 882/2020
5	O.S. 998/2020
6	O.S. 1132/2020
7	O.S. 1136/2020
<b>HEARING</b>	
8	O.S. 526/2017
9	O.S. 630/2018
10	EX. 13/2018
11	O.S. 1092/2019
<b>EVIDENCE</b>	
12	O.S. 358/2020
<b>AWAIT SUMMONS</b>	
13	O.S. 322/2019
14	O.S. 1470/2019
<b>OBJECTIONS</b>	
15	O.S. 6/2020

Sd/-  
I Addl. Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 21.05.2021 issued by Hon'ble High Court of Karnataka.

**IN THE COURT OF II ADDITIONAL CIVIL JUDGE, BENGALURU RURAL**  
**DISTRICT, BENGALURU**  
**CAUSE LIST DATED: 03.07.2021**

<b>I ST SESSION AT 11 A.M</b>	<b>II ND SESSION AT 2.45 P.M</b>
<b>HEARING</b>	<b>EVIDENCE</b>
1. O.S. 293/2007	16. O.S. 1332/2005
2. O.S. 1188/2007	17. O.S. 1348/2005
3. O.S. 1500/2007	18. O.S. 1518/2006
4. O.S. 1972/2007	19. O.S. 480/2014
5. FDP 10/2010	20. O.S. 890/2014
6. FDP 3/2014	21. O.S. 1536/2015
7. O.S. 1364/2014	22. O.S. 1146/2016
8. O.S. 794/2015	23. O.S. 122/2017
9. Misc. 27/2016	24. O.S. 430/2017
10. O.S. 1210/2016	25. O.S. 542/2017
11. O.S. 54/2017	26. O.S. 628/2017
12. O.S. 536/2021	<b>DEFENCE EVIDENCE</b>
<b>ARGUMENTS</b>	27. O.S. 612/2003
13. O.S. 630/2011	28. O.S. 334/2010
14. O.S. 820/2013	<b>ORDERS</b>
15. O.S. 774/2018	29. Misc. 38/2014
	30. O.S. 1006/2017

Date: 02.07.2021  
Place: Bengaluru

sd/-  
II Addl. Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

03.07.2021

**III ADDITIONAL CIVIL JUDGE, BENGALURU**  
**RURAL DISTRICT, BENGALURU CAUSE LIST**  
**DATED 03-07-2021**

**Morning - Sessions**

**HEARING**

1	O.S. 1197/2011
2	O.S. 555/2012
3	O.S. 1493/2012
4	O.S. 1773/2013
5	O.S. 63/2015
6	O.S. 233/2017
7	O.S. 1239/2017
8	O.S. 587/2019
9	O.S. 675/2019
10	O.S. 523/2020

**EVIDENCE**

11	O.S. 919/2004
12	O.S. 531/2009
13	O.S. 377/2007
14	O.S. 895/2008
15	O.S. 465/2009

**Afternoon - Sessions**

**HEARING**

1	O.S. 3/2021
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**ISSUES**

2	O.S. 1037/2018
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**ARGUMENTS**

3	O.S. 1433/2014
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4	O.S. 1541/2015
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**ADR**

5	O.S. 2175/2007
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6	O.S. 321/2018
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7	O.S. 507/2018
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8	O.S. 983/2019
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9	O.S. 1089/2019
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**OBJECTIONS**

10	O.S. 257/2017
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11	O.S. 597/2019
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**ORDERS**

12	O.S. 807/2016
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**SUMMONS**

13	O.S. 147/2013
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14	O.S. 285/2013
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15	O.S. 1735/2013
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Sd/-

III Additional Civil Judge,  
Bengaluru Rural District,  
Bengaluru

03.07.2021


